

Name of the Corporate Debtor: FURNACE FABRICA (INDIA) LIMITED ; Date of Commencement of CIRP: 01-11-2023; List of Creditors as on: 23-02-2024; Name of IP: Mr. Alok Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 10137

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2181035166	4	1591936508	24.60	477216907	46978348	64903403	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	272502709	1	272502709	4.21		0		Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	276	185949607	247	154087413	2.38		5112629	26749565	Annexure 6
7	Operational creditors (Government Dues)	9	3903395585	7	3547759362	54.82	58685331	52901	296897991	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	51	3525314632	37	826520212	12.77		2392877892	305916529	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	79044200	1	79044200	1.22		0		Annexure 9
Total		342	10147241899	297	6471850404	100.00	535902238	2445021770	694467488	